



Bihar State Legal Services Authority,
Budh Marg, Patna-1

NOTICE REGARDING CANCELLATION OF INTERACTION

In continuation of the earlier notice regarding the Interaction with the eligible Judicial Officers who have applied for the post of **Chairman, Permanent Lok Adalat (Public Utility Services)** against Advertisement No. 04/26, it is hereby informed that the **Interaction scheduled to be held on 03.09.2026 at 11:00 A.M.** at Bihar State Legal Services Authority, Patna, stands **postponed** due to the transfer of the undersigned, Member Secretary, Bihar State Legal Services Authority.

The revised date and time for the said Interaction shall be communicated to all the concerned participants **in due course**.

All concerned are, therefore, requested to take note of the above accordingly.

(Member Secretary)

Bihar State Legal Services Authority

Dated:-28.08.2026